



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.11.2024

NOTICE

Please take notice that the following matters listed in the Court – II at 02:00 PM on 12.11.2024 will not be taken up. The next date of hearing in the matter is **19.11.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 14 & 15 of 2024 in Comp. App. (AT) (Ins) No. 289 of 2023	Satish Chander Varma Vs. Grand Reality Pvt. Ltd. & Ors.	Piyush Singh	Gautam Singhal Rajat Chaudhary Rakesh Kumar Jindal Anjali Gupta Ajay Kumar Panday Swaroop George
		With		
2.	Comp. App. (AT) (Ins) No. 289 of 2023 & I.A. No. 1401 of 2024	Satish Chander Varma Vs. Grand Reality Pvt. Ltd. & Ors.	Aditya Parolia	Ajay Kumar Rajat Chaudhary-R1 Gautam Singhal Rakesh Kr. Jindal Sagar Dhingra-R2, R4 Swaroop George-R44

By order of Hon'ble Chairperson
-Sd/-
Registrar